Ganga Flood Control Commission Patna

- †1650. DR. SANJAY SINH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether the Ganga Flood Control Commission, Patna has prepared a scheme named Embankment and Anti-erosion Work along with construction of launching apron and porcupine stud on the left bank of river Gomati near Pipri village with an estimated cost of 1,543.14 lac with the aim of tackling the problem of flood and erosion by the river Gomati in Sultanpur district of Uttar Pradesh;
 - (b) if so, the complete details thereof; and
- (c) the action plan prepared for implementation of this scheme and the amount sanctioned/released for the same?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) and (b) A scheme namely "Project for anti erosion work for protection of river edge by launching apron and porcupine stud in length of 1990 m at group of villages Pipri etc. on the left bank of Gomti river in district-Sultanpur" for ₹ 1543.14 lakh was prepared by Irrigation Department, Government of Uttar Pradesh. It was techno economically cleared by Ganga Flood Control Commission, Patna on 28.06.2016 for obtaining investment clearance and implementation by State Government. The scheme envisages following works:

- (i) Construction of bank pitching and launching apron along 1.99 km on the left bank of river Gomti near village Pipri Jamalpur etc in district Sultanpur, UP.
- (ii) Porcupines studs in three rows (10mxl5m) on launching apron each row having 5 porcupines.

The project aims at protection of 125 Ha of agricultural land and is likely to benefit a population of around 40000 in 13 villages.

(c) No proposal for funding has been received from the State Government for the above project.

Depleting ground water level

- 1651. DR. R. LAKSHMANAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether it is a fact that the ground water levels in many parts of the country are fast depleting and also deteriorating qualitatively to a large extend;

[†]Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
- (c) the details of steps taken by Government to arrest this trend;
- (d) whether Government has fixed any time-frame to restore ground water level to a satisfactory level; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) and (b) Ground water monitoring data of Central Ground Water Board (CGWB) for Pre-Monsoon 2016 (April/May), compared with decadal mean (2006-2015), indicates that out of total wells analyzed, around 65% of the wells are showing decline in ground water levels in various parts of the Country. State-wise details are given in the Statement (*See* below).

Ground water quality data generated by CGWB indicates that ground water has concentration of contaminants higher than the norms, prescribed by the Bureau of Indian Standards, in various parts of the Country, as per the following details:

Sl. No.	Contamination and Pollution Hazard	No. of States/UTs
1.	Arsenic	10
2.	Fluoride	.20
3.	Nitrate	21
4.	Iron	26
5.	Heavy Metals (Lead, Chromium & Cadmium)	15

- (c) to (e) Following steps have been taken by the Central Government to improve the ground water levels in the Country:
 - "Master Plan for Artificial Recharge to Ground Water in India" has been prepared, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting structures in the country.
 - Special focus is given through Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for water conservation and water harvesting structures to augment ground water. In addition, priority has been given for construction of farm ponds in the year 2016-17 to harvest rain water.

The Ministry has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting.

[1 August, 2016]

- Central Ground Water Board (CGWB) has undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects during XI Plan under the Scheme of "Ground Water Management & Regulation", in priority areas.
- CGWB has taken up Aquifer Mapping and Management programme during XII Plan, under the scheme of Ground Water Management and Regulation.
- This Ministry has also launched 'Jal Kranti Abhiyan' (2015-16 to 2017-18) in order to consolidate water conservation and management in the Country through a holistic and integrated approach involving all stakeholders, making it a mass movement. 'Jal Gram Yojana' component of 'Jal Kranti Abhiyan' envisages selection of two villages in every district, preferably 'over-exploited' or facing acute water scarcity, as 'Jal Grams' to ensure optimum and sustainable utilization of water.

Statement State-wise Decadal Water Level Fluctuation (Pre-Monsoon 2016 (April/May) compared with decadal mean (2006-15)

Sl. No.	Name of State	No. of Wells Analysed	Rise		Fall	
			No.	%	No.	%
1	2	3	4	5	6	7
1.	Andhra Pradesh	547	236	43	308	5 6
2.	Arunachal Pradesh	14	10	71	4	29
3.	Assam	182	84	46	98	54
4.	Bihar	551	180	33	369	67
5.	Chandigarh	11	4	36	7	64
6.	Chhattisgarh	616	165	27	451	73
7.	Dadra and Nagar Haveli	12	6	50	6	50
8.	Daman and Diu	10	2	20	8	80
9.	Delhi	115	26	23	89	77

382	Written Answers to	[RAJYA SABHA]			Unstarred Questions	
1	2	3	4	5	6	7
10.	Goa	70	41	.59	29	41
11.	Gujarat	738	254	34	475	64
12.	Haryana	302	111	37	191	63
13.	Himachal Pradesh	95	36	38	59	62
14.	Jammu and Kashmir	225	83	37	142	63
15.	Jharkhand	212	86	41	126	59
16.	Karnataka	1380	415	30	949	69
17.	Kerala	1240	454	37	<i>7</i> 79	63
18.	Madhya Pradesh	1343	502	37	838	62
19.	Maharashtra	1487	437	29	1041	70
20.	Meghalaya	17	6	35	11	65
21.	Odisha	1103	395	36	705	64
22.	Puducherry	6	5	83	1	17
23.	Punjab	238	59	25	179	75
24.	Rajasthan	829	346	42	481	58
25.	Tamil Nadu	587	345	59	242	41
26.	Telangana	377	66	18	308	82
27.	Tripura	28	21	75	7	25
28.	Uttar Pradesh	629	95	15	534	85
29.	Uttarakhand	44	21	48	23	52
30.	West Bengal	899	310	34	589	66
	Total	13907	4801	34.52	9049	65.07

0.41% of wells are showing no change

Shortage of water

1652. SHRI M.P. VEERENDRA KUMAR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has taken note of expected water shortage in the country in the coming years;